

प्रश्न सं. [क. 157]

सदन ने इसका फैसला कर दिया - 16/2/21

ला. उ. क. - 157
मान. वि. श्री सुरेश सिंह ताला सिंह

परिक्षित

VSA-157

श्री 26/2 - 21

Retail Supply Tariff Order FY 2019-20

For Agriculture flat rate consumers having load more than 10 HP

S.No.	Agriculture flat rate tariff exclusive of subsidy*	Charges payable by the consumer in Rs. per HP (for period of 6 months) from April to September	Charges payable by the consumer in Rs. per HP (for period of 6 months) from October to March
LV-5.4			
a)	Three phase- urban	700	700
b)	Three phase- rural	700	700
c)	Single phase- urban	700	700
d)	Single phase- rural	700	700

*see para 1.2 of terms and conditions

Note: The agriculture consumers in urban area connected to a feeder other than separated agriculture feeder will be billed as per consumption recorded in the meter. Existing unmetered consumers may be billed as per flat rate till meters are installed. Discoms must ensure that meters on all such connections are installed by the end of the current financial year.

Terms and Conditions:

- 1.1 Billing of consumers under tariff schedule LV 5.1: Billing to the consumers covered under tariff schedule LV 5.1 shall be done on a monthly basis based on the consumption recorded in the meter. Unmetered temporary connection under this schedule shall be billed on the basis of assessment of consumption provided under condition 1.3 (ii) of this schedule.
- 1.2 Billing of consumers under tariff schedule LV 5.4:
Rates payable by the consumer under tariff schedule LV 5.4 are exclusive of subsidy. The bill for the consumer covered under the tariff schedule LV 5.4 shall be calculated at the rates specified under the tariff schedule LV 5.1 based on norms for assessment of units per HP specified under condition 1.3 of this schedule. Energy Department GoMP vide letter No.F 05-15/2011/13 dated 13.2.2019 has conveyed that the flat rate agriculture consumers having load upto 10 HP will pay Rs. 700/- per HP per annum and flat rate agriculture consumers having load more than 10 HP will pay Rs 1400/- per HP per annum in two six monthly equal instalments. The State Government would pay subsidy to the Discoms for the difference of applicable tariff for this category and bill payable by the flat rate consumers.
- 1.3 Basis of energy audit and accounting for categories LV 5.1 and LV 5.4:

- i) For energy audit and accounting purposes, actual billed